## THE HIGH COURT OF MEGHALAYA SHILLONG

NO.HCM.II/310/2013/ 752

Dated, Shillong 19<sup>th</sup> March, 2014

## CORRIGENDUM

The Tender Notice No. HCm.II/310/2013/479, dated 21<sup>st</sup> February, 2014, No.HCM.II/310/2013/605, Dated 6<sup>th</sup> March, 2014 and No. HCM.II/310/2013/647 Dated 10<sup>th</sup> March, 2014 issued and published earlier and which is to open on 10<sup>th</sup> April, 2014 at 10:30 A.M., <u>repeat 10<sup>th</sup> April, 2014</u> at 10:30 A.M. is hereby cancelled due to administrative reasons.

Corrigendum Notice is also available in the High Court of Meghalaya WEBSITE: meghalayahighcourt.nic.in.

**REGISTRAR GENERAL**